

employment of, Scheduled Castes and Scheduled Tribes in Defence Services.

(v) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III of First Report (Eighth Lok Sabha) on socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Dadra and Nagar Haveli.

(iv) Statement showing action taken by Government on the recommendations contained in Chapters I and II and final replies in respect of Chapter V of Third Report (Eighth Lok Sabha) on Benefits provided to Scheduled Castes and Scheduled Tribes in Co-operative Sector.

12.36½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTING OF THE HOUSE
Minutes

[English]

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the sittings of the House held on the 5th August, 1986.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twenty-Third Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Twenty-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.37 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-Fifth and Fifty-Sixth Reports

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- 1 Fifty-Fifth Report on Customs Receipts-Short Levy due to Misclassification-Woolen Waste or Wool.
2. Fifty-Sixth Report on Loss on Procurement of Lac.

COMMITTEE ON GOVERNMENT ASSURANCES

Sixth Report

[English]

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to present the Sixth Report (Hindi and English versions) of the Committee on Government Assurances.

12.38 hrs.

PETITION RE. LEVY OF DEVELOPMENT / DEFICIENCY CHARGES IN RESPECT OF RESIDENTIAL PLOTS ALLOTTED BY D.D.A. TO COOPERATIVE HOUSING SOCIETIES IN TRANS YAMUNA AREAS

[English]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk) : I beg to present a petition signed by Shri K. L. Chugh and others of Delhi regarding levy of development deficiency charges in respect of residential plots allotted by Delhi Development Authority to Cooperative Housing Societies in the Trans-Yamuna areas